

Minimum Wages

*390. **Shrimati Tarkeshwari Sinha:** Will the Minister of Labour and Employment be pleased to state whether Government have taken any decisions on the recommendations of the official study group of the Planning Commission regarding the principles which should govern the determination of minimum wages?

The Deputy Minister of Labour (Shri Abid Ali): The note prepared by the study group was considered by the Indian Labour Conference which made certain recommendations regarding the principles which should govern the fixation of minimum wages. These recommendations will be communicated to State Governments for the guidance of wage fixing authorities.

House Rent in Delhi

*391. { Shri Vajpayee:
Shri Warrior:
Shri Radha Raman:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government propose to appoint a Committee to enquire into house rents in Delhi; and

(b) if so, when a final decision is likely to be taken thereon?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). Government are considering the appointment of a Committee to look into the question of rents and other aspects of the relationship of landlords and tenants in Delhi. A final decision in the matter will be taken as early as possible.

Sardarnagar Refugee Colony

*392. **Shri Yajalk:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of refugees in the Sardarnagar Refugee Colony near Ahmedabad, who have been put off

doles together with their dependents from the beginning of this year;

(b) whether it is a fact that the Bombay State Government has recommended continuation of doles to some of the refugee families, whose heads are infirm or diseased; and

(c) whether the Government of India have taken any action in the matter?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) 88.

(b) No.

(c) Does not arise.

Leather Factories

*393. **Shri Ganpati Ram:** Will the Minister of Commerce and Industry be pleased to state:

(a) how many leather factories are there in the country (State-wise) and what is their capacity;

(b) whether the requirements of the country are fully met from these factories; and

(c) if not, what are the additional requirements?

The Minister of Industry (Shri Manubhai Shah): (a) A statement is laid on the Table of the House. [See Appendix II, annexure No. 2].

(b) and (c). Except for special varieties of leather which are imported in small quantities all our requirements are met by these factories.

Industrial Housing

*394. **Shri Tangamani:** Will the Minister of Works, Housing and Supply be pleased to state the steps taken for implementing the recommendations of the fifteenth session of Indian Labour Conference on industrial housing?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): The proceedings of the 15th Session of the Indian Labour Confer-